

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4431

ANSWERED ON:20.08.2010

TRADITIONAL HEALTH CARE SYSTEM AND SPA INDUSTRY

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has set up/proposed to set up any regulatory body for the traditional health care systems in the country;
- (b) if so, the details thereof;
- (c) whether the SPA industry which promises traditional remedies and spiritual healing is regulated in the country;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to cater the need for structured education for SPA in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) & (b) Government of India has set up a statutory body i.e. Central Council of Indian Medicine under Section 3 of the Indian Medicine Central Council Act, 1970. The said Council regulates the Education and practice of Indian Systems of Medicine i.e. Ayurveda, Siddha and Unani.

(c) No.

(d) & (e) Does not arise.